

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CA(CAA) 214 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
26.10.2017**

**NAME OF THE COMPANY: M/s Anookool Facilities Pvt. Ltd. Vs. M/s  
Harcomp**

**SECTION OF THE COMPANIES ACT: 230-232**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

For the Petitioner (s): Mr. Rajeev K. Goel, Advocate


For the Respondent (s): Mr. Ayush Beotra, Advocate for OL  
Mr. C. Balooni, Company Prosecutor

**ORDER**

**Reserved for orders**



**(S. K. Mohapatra)  
Member (T)**



**(Ina Malhotra)  
Member (J)**